

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10490/2023
[Arising out of impugned final judgment and order dated 25-05-2023
in CRLA No. 8093/2008 passed by the High Court of Judicature at
Allahabad]

DINESH KUMAR YADAV

Petitioner(s)

VERSUS

KRISHNA KUMAR & ORS.

Respondent(s)

(IA No. 160389/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 160387/2023 - EXEMPTION FROM FILING O.T.

IA No. 4701/2024 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 7385/2024 (II)

(IA No. 109992/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 109995/2024 - EXEMPTION FROM FILING O.T.)

Date : 10-12-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.

Mr. Santosh Kumar, Adv.

Mr. Ayush Anand, AOR

Mr. Arjun Varma, Adv.

Ms. Bhavya Tyagi, Adv.

Mr. Monu Kumar, Adv.

Mr. Syed Kamran Ali, Adv.

Mr. Jayesh K. Unnikrishnan, Adv.

Mr. Aviral Kashyap, AOR

Mr. Prabhsharan Singh Mohi, Adv.

Ms. Sasmita Tripathy, Adv.

Ms. Goutami Buddhpriya, Adv.

Ms. Gitanjali Tripathy, Adv.

For Respondent(s) Mr. Garvesh Kabra, AOR
Mr. Antrish Singh, Adv.
Mr. Avanish Deshpande, Adv.
Mrs. Charu Singhal, Adv.

Mr. Santosh Kumar, Adv.
Mr. Ayush Anand, Adv.
Ms. Priyanka Tyagi, Adv.
Ms. Bhavya Tyagi, Adv.
Mr. Aditya Kashyap, Adv.
Mr. Alabhya Dhamija, Adv.
Ms. Neelam Singh, AOR

Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Goutami Buddhapriya, Adv.
Ms. Gitanjali Tripathy, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List on 21st January, 2025.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)